thereafter claim reimbursement of expenditure by preferring claims on quarterly basis.

Broadcasting of Programme regarding Parliamentary and Legislating work by A.I.R., Madras

2994. SHRI N. DENNIS: Will the Minister of INFORMATION AND BROADCASTING be pleased to state;

- (a) whether the All India Radio, Madras has proposals under consideration to organise a feature to focus parliamentary and legislative work in its programmes; and
- (b) if so, the details of the step taken to do so?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUDBEN, M. JOSHI): (a) No, Sir. There is no proposal to introduce a feature programme from AIR Madras for covering Parliamentary and Legislative activities.

(b) Does not arise.

Invitation of persons connected with Film Industry by Madras Radio Station

2995. SHRI N. DENNIS: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the persons connected with film industry alone are invited for interview for Commercial Broadcasts at Madras;
 - (b) if so, the reasons thereof; and
- (c) the details of steps taken to interview publicmen in public life, Legislators and men in Parliamentary work during the Commercial Broadcasts timing?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUDBEN M. JOSHI): Commercial Broadcasting Service, Madras, invites personalities of the film world from time to time to present specially compered programmes of film songs, not for interviews.

The (b) and (c). Commercial Broadcasting Service is meant cater to popular taste and in order to be an effective vehicle for the sale of radio time and earn revenue to the Government; it regulates the acceptability of advertisements accordingly. As such, there is no proposal to broadcast interviews of public men, legislators and persons engaged in Parliamentary work in the Commercial Broadcasting Service. ever, such interviews are broadcast in the main channel from time to time.

Demand of Kerosene/Diesel by Bihar

2996. SHRI KRISHNA PRATAP SINGH: Will the Minister of PETRO-LEUM, CHEMICALS AND FERTILI-ZERS be pleased to state:

- (a) the extent to which the demand of kerosene and diesel oil of Bihar has been met; and
- (b) the quantity of kerosene and diesel oil demanded by Bihar Government during the year 1980-81 and the quantity supplied and the efforts made to supply kerosene and diesel oil to Bihar in more quantity?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) and (b). During the year 1980-81, the Government of Bihar had indicated the demand of kerosene varying between 23,000 and 30,000 tonnes and of high speed diesel (HSD) oil between 40,000 and 60,000 tonnes per month. The following are the details of allocation and sales of kerosene and high

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speed diesel in respect of Bihar between April. 1980 and January, 1981 and the allocations for February and March, 1981:—

Figures in metric tonnes

		Aonth				Kerosene		HSD	
	Λ	aontn				Allocation	Sales	Allocation	Sales
April, 1980 .						23000	20357	40000	40249
May, 1980 .						23000	18213	43000	41449
June, 1980 .						18910	16385	40800	36413
July, 1980 .						20800	19726	40800	32245
August, 1980						20300	16896	37500	26780
September, 1980						21200	19963	37500	26554
October, 1980						1 809 0	18659	31933	33087
November, 1980						19080	18339	37000	34329
December, 1980						18400	18369	41300	39910
January, 1981						19400	18498	42100	38177
February, 1981	•	٠	•	٠	•	19000	Not avail- able	38300	Not avail- able
March, 1981 .		•	•			20400	Month is not over	45000	Month is not over

The diesel allocation to the States/ Union Territories, including has been maximised, keeping in view the overall product availability and March, movement capacity. For 1981, the diesel allocation has been made at a level 15 per cent more than the sales in March 1980. the case of kerosene, the monthly allocations are being made at a level 5 per cent more than the actual sales in the corresponding months of the previous year. Ah-hoc increases in the allocations of these products have also been given to Bihar keeping in view the requirements indiacted by the State Government.

Development of Underground Coal Mines in collaboration with UK

2997. SHRI K. PRADHANI:

SHRI JANARDHANA POOJARY:

SHRI P. M. SAYEED:

Will the Minister of ENERGY be pleased to state:

- (a) whether Government have a proposal to undertake integrated development of underground coal mines with collaboration of U.K.;
- (b) if so, the name of those coal mines;
- (c) when such proposal is going to be implemented; and
- (d) the progress made so far in this regard?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHAUDHURY): (a) Yes. Sir.

- (b) The coal mines are Asnapani near Asansol and Ghusick in East Bokaro Coalfields.
- (c) and (d). The experts from the U.K. are expected to submit in next 8 to 10 months feasibility reports of these projects for consideration of the Government. Data collection is now in progress and some of the experts have already arrived in India.